

CBI No.354/2019
CBI VS. RAKESH TIWARI

16.07.2020

Present: Sh. Om Prakash Ld. PP for CBI.

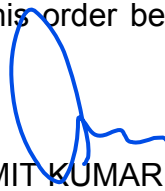
Ms. Astha, Ld. Counsel for applicant Neeraj Raja Kochar.

A scanned copy of application of applicant Neeraj Raja Kochar for permission to abroad filed on 06.07.2020 has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. PP for CBI seeks another one day time to file the reply to the application of applicant Neeraj Raja Kochar.

On the request of the Ld. PP for CBI, adjournment is granted. Ld. PP is directed to file an e-copy of the reply of this application and copy of the same be mailed to the Ld. Counsel for the applicant, who shall share email details to the Ld. PP. It is clarified that if the reply is not filed on this second opportunity, the application shall be decided on merits.

Let the application of applicant Neeraj Raja Kochar be listed for arguments on **17.07.2020** at 10.30 a.m. This order be uploaded by the Reader on the official website.



(AMIT KUMAR)
Special Judge, PC Act, CBI-04,
RADC/ND/**16.07.2020**

CBI No. 116/2019
CBI VS. RAJMAL KHOKHAR

16.07.2020

Present: Sh. Om Prakash Ld. PP for CBI.

Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter was proceeding at the stage of final arguments.

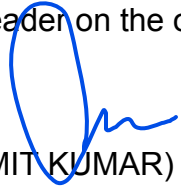
Sh. Sanjay Maan Ld. Counsel for A-1 has sent WhatsApp a message that he will not be able to argue the matter virtually nor will be able to send his written submissions. He wants to argue the matter physically.

In view of the submissions of the Ld. Counsel for the accused, the case shall stand adjourned with the other *en bloc* cases to be taken up for physical court hearing as and when the Courts resume their normal functioning.

In the meantime, Ahlmad is directed to get the case file scanned.

Put up the matter for final arguments on **06.08.2020**.

This order be uploaded by the Reader on the official website.


(AMIT KUMAR)
Special Judge, PC Act, CBI-04,
RADC/ND/16.07.2020